

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
LOK SABHA**

**UNSTARRED QUESTION NO.4530  
TO BE ANSWERED ON 23.03.2021**

**Accessible India Campaign**

**4530. SHRI MAGUNTA SREENIVASULU REDDY:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-**

- (a) whether it is fact that only very few public buses in the country are fully accessible to wheelchair users;
- (b) if so, the details there of;
- (c) the current status of the Accessible India campaign; and
- (d) the deadline set by the Government for achieving universal accessibility in the country?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI KRISHANPAL GURJAR)**

**(a) & (b):** Yes, Sir. As per the information received from the Ministry of Road Transport and Highways as of January 2021, out of 1,47,368 operational buses under 62 State Transport Undertakings (STUs), 42,169 (28.61%) buses are accessible without wheelchair accessibility and 10,175 (6.90%) buses are fully accessible having wheelchair accessibility.

**(c):** Accessible India Campaign (AIC) was launched on 03.12.2015 as a nation-wide flagship campaign for enhancing the accessibility of Built Up Environment, Transportation System and Information and Communication Technology (ICT) ecosystem to make the life of Persons with Disabilities (PwDs) more convenient. The current status of the Accessible India Campaign is as follows:

Till date, under the Built Up Environment, Rs. 465.49 crore has been released to States/UTs to make 1180 identified public buildings accessible. 356 State Government buildings have been made accessible. CPWD has made 998 Central Government buildings accessible.

Under the Transportation System, Ministry of Railways has informed that for 709 A1, A & B category railway stations, seven Short Term Facilities (provision of ramp with railing for barrier free entry, earmarking at least two parking lots for vehicles used by PwDs, provision of non slippery walkway from parking to Station building, provision of signages of appropriate visibility, provision

of at least one drinking water tap, provision of at least one disable friendly toilet and 'May I help you' booth) and two Long Term Facilities (facilities for inter-platform transfer and engraving on edges of platforms) have been provided at 603 railway stations.

As informed by Ministry of Civil Aviation, 35 International Airports and 55 Domestic Airports have been made partially accessible.

Under the Information and Communication Technology (ICT) ecosystem, Rs. 20.52 crore has been released by the Department to make the identified websites of States/UTs accessible and 584 identified websites of States/UTs have been made accessible. 95 Central Government websites have been made accessible.

**(d):** As per Section 45 of the Rights of Persons with Disabilities (RPwD) Act, 2016, all existing public buildings shall be made accessible in accordance with the rules formulated by the Central Government within a period not exceeding five years from the date of notification of such rules i.e. by June, 2022 (RPwD Rules notified on 15.06.2017). As per Section 46 of the RPwD Act, 2016, the service providers whether Government or private shall provide services in accordance with the rules on accessibility formulated by the Central Government under Section 40 within a period of two years from the date of notification of such rules. The deadline for completing targets under AIC has been fixed as June, 2022.

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